- Report and Accounts (1983-84) of the Bharat Heavy Electricals Ltd., New Delhi and related papers
- II. Report and Accounts (1983-84) of the Maruti Udyog Ltd., New Delhi, and related papers
- III. Report and Accounts (1983-84) of the Bharat Process and Mechanical Engineers Ltd. Calcutta, and its subsidiary Weighbird (India) Ltd. and related papers
- 1V. Report and Accounts (1983-84) of the Bharat Leather Corporation Ltd., NOIDA, Ghaziabad and related papers
- V. Report and Accounts (1983-84) of the Scooters India Ltd., Lucknow, and related papers.
- VI. Report and Accounts (1983-84) of the Trivers Structurals Ltd., Naini, Allahabad and related papers
- VII. Report and Accounts (1983-84) of the Tungabhadra Steel Products Ltd., Tungabhadra Dam, and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—

- (a) Annual (1) (i) Report and Accounts of the Bharat Heavy Electricals Limited, New Delhi for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library Sec. No. LT-502 85 for (a) and (b)].

(ii) (a) Annual Report and Accounts of the Maruti Udyog Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of Comptrol-

ler and Auditor Gneral of India thereon,

(b) Statement by Government accepting the above report.

[Placed in Library See. No. LT-499 85 for (a) and (b)].

- (iii) (a) Annual Report and Accounts of the Bharat Process and Mechanical Engineers Limited, Calcutta, and its subsidiary Weighbird (India) Limited. for the year 1983-84, together with the Auditors' Report on the Accounts and Auditor General of India thereon.
- (B) Statement by Government accepting the above Report.

[Placed in the Library. See No. LT—504|85 for (a) and (b)].

- (iv) (a) Eighth Annual Report and Accounts of the Bharat Leather Corporation Limited, NOIDA, Ghaziabad for the year 1983-84, together with the Auditors' Report on the Account and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation.

[Placed in the Library. See No. LT—501|85 for (a) and (b)].

- (v) (a) Twelfth Annual Report and Accounts of the Scooters India Limited, Lucknow, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in the Library. See No. LT—500/85 for (a) and (b)]

(vi) (a) Nineteenth Annual Report and Accounts of the Triveni Structurals Limited, Naini, Allahabad, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

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(b) Statement by Government accepting the above Report.

[Placed in the Library. See No. LT-498/85 for (a) and (b)]

- (vii) (a) Twenty-fourth Annual Report and Accounts of the Tungabhadra Steel Products Limited, Tungabhadra Dam, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in the Library. See No. LT—497|85 for (a) and (b)].

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1)(i)(vi) and (vii) above.

[Placed in the Library. See No. LT-504|85].

- I. Report of MRTP Commission on setting up of new undertaking in notified backward area in U.P. and related paper
- II. Report of MRTP Commission on setting up of new undertaking in notified backward area in Maharashtra/Karnataka and related paper.

SHRI ARIF MOHD. KHAN: Sir, I also lay on the Table a copy each (in English and Hindi) of the following papers under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969:—

(i) Report of the Monopolies and Restrictive Trade Practices Commission under section 22(3) (b) of the said Act, in the case of M|s. Modi Industries Limited, Modi Nagar (Uttar Pradesh) for setting up of a new undertaking for the manufacture of Steel Tyre Cord Wire, Steel Tyre Bead Wire and Hose Wire in a notified area in the State-of Uttar Pradesh and an Order dated the 19th June, 1984, of the Central Government thereon together with an explanatory note on the Report.

[Placed in the Library, See No. LT-495/85]

(ii) Report of the Monopolies and Restrictive Trade Practices Commission under Section 22(3)(b) of the said Act, in the case of M|s. National Standard Duncan Limited, Calcutta for setting up of a new undertaking for the manufacture of Steel Tyre Cord Wire in a notified backward area in the States of Maharashtra Karnataka, and an Order dated the 19th June, 1984, of the Central Government thereon together with an explanatory note on the Report.

on the Table

[Placed in the Library. See No. LT-496/85]

Report and Accounts (1983-84) of the Antomobile Research Association of India, Pune, and related papers

SHRI ARIF MOHD. KHAN: Sir, I also lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Fourteenth Annual Report and Accounts of the Automobile Research Association of India, Pune, for the year 1983-84, together with the Auditors' Report on the Accounts.
- (ii) Statement by Government accepting the Report on the Accounts.
- (iii) Statement by Government accepting the report.

[Placed in the Library. See No. LT—505]85 for (i) and (ii)].

- I. Hooghly Docking and Engineering Ltd., (Acquisition and Transfer of Undertakings) Administration of Funds Rules, 1985
- II. Hooghly Docking and Engineering Company I. (Acquisition and Transfer of Undertakings) (Intimation regarding Mortgage, Charge, Lien or other Interest in any property) Rules, 1985

SHRI ARIF MOHD. KHAN. Sir, I Table the a copy also on and Hindi) of English (in the following Notifications of the Ministry of Industry (Department of Heavy Industry), under sub-section (3) of section 31 of the Hooghly Docking and Engineering Company Limited (Acquisition and Transfer of Undertakings) Act, 1984:

(i) S.O. No. 53(E), dated, the 28th January, 1985, publishing the Hooghly

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